

# उच्च न्यायालय छत्तीसगढ़, बिलासपुर

## अधिसूचना

क्रमांक.....**6788**...../चेकर  
तीन -10-11/2000

बिलासपुर, दिनांक ...**14**.....जुलाई, 2021

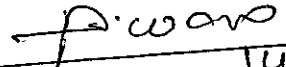
छत्तीसगढ़ सिविल न्यायालय अधिनियम, 1958 (क्रमांक 19 सन् 1958), की धारा 12 द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, उच्च न्यायालय छत्तीसगढ़, बिलासपुर एतद् द्वारा निर्देशित करता है कि व्यवहार न्यायाधीश वर्ग-2/न्यायिक दण्डाधिकारी प्रथम श्रेणी, मुंगेली अपने घोषित कार्य स्थल मुंगेली के अतिरिक्त लोरमी में भी प्रत्येक माह में दो सप्ताह (द्वितीय एवं तृतीय सप्ताह) श्रीमती बरखा रानी वर्मा, व्यवहार न्यायाधीश वर्ग-2, लोरमी के मातृत्व अवकाश से वापसी तक बैठक करेंगे।

No. 6788/Checker  
III-10-11/2000

Bilaspur, Dated 14<sup>th</sup> July, 2021

In exercise of the powers conferred by Section 12 of the Chhattisgarh Civil Courts Act, 1958 (Act No. 19 of 1958), the High Court of Chhattisgarh, Bilaspur hereby directs that Civil Judge Class-II/Judicial Magistrate First Class, Mungeli in addition to his place of sitting at Mungeli declared shall also sit at Lormi for 2 weeks (2<sup>nd</sup> & 3<sup>rd</sup> week) in every month till return of Smt. Barkha Rani Verma, Civil Judge Class-II, Lormi from Maternity leave.

BY ORDER OF THE HIGH COURT

  
(Deepak Kumar Tiwari) 14.07.2021  
Registrar General

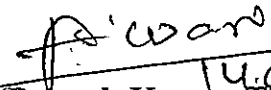
Endt. No. 6789 / Checker  
III-10-11/2000

Bilaspur, Dated 14<sup>th</sup> July, 2021

Copy forwarded to:

1. The Deputy Registrar-cum-P.P.S. to Hon'ble the Acting Chief Justice, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice P. S. Koshy, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.

7. Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
11. Private Secretary to Hon'ble Smt. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur, *for information of her Ladyship.*
12. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, *for information of her Ladyship.*
13. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
14. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandrawanshi, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
15. Section Officer to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.
16. Registrar (Vigilance/I. & E/Judicial/S&A Cell), High Court of Chhattisgarh, Bilaspur for information.
17. P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
18. The Principal Secretary, Law & Legislative Affairs Department, Mantralaya. Mahanadi Bhawan, Nava Raipur, for information.
19. The District and Sessions Judge, Mungeli with a request to send the dates for said Link Court for approval to this Registry.
20. The Additional Registrar (Judicial/Administration/ D.E.& E./ Classification) High Court of Chhattisgarh, Bilaspur, for information.
21. Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
22. The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
23. Smt. Barkha Rani Verma, Civil Judge Class-II, Lormi, for information.
24. Civil Judge Class-II, Mungeli, for information & necessary action.
25. The Dy. Registrar, Confidential/Complaint/Works, High Court of Chhattisgarh, Bilaspur for information.
26. The Accounts Officer, High Court of Chhattisgarh, Bilaspur *for information.*
27. Section Officer/Incharge O/o R.G./ Checker/D.E. High Court of Chhattisgarh, Bilaspur *for information.*
28. The Controller, Government Regional Press, Khairagarh Road, Rajnandgoan, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.
29. I/C NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official website to this High Court.

  
(Deepak Kumar Tiwari)  
Registrar General